

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **20.06.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 199/2024 For Urgent Listing IA No. 543/2024	Atlantic Spinning and Weaving Mills Ltd rep. by Liquidator Ms. Sujata Chattopadhyay Vs Somil K Negandhi rep by Power of Attorney Mr. Lallan Singh & 3 Ors.	Mr. VV Sivakumar	
2	Comp App AT) (CH) (Ins) No. 200/2024 For Stay IA No. 544/2024 For Exemption IA No. 545/2024	Municipal Corporation of Mumbai rep by Dr. Maharudra A. Kumbhar Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr.	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag Mr. Siddharth Ranade For Caveator
3	Comp App AT) (CH) (Ins) No. 201/2024 For Condone Delay IA No. 547/2024 Urgent listing IA No. 548/2024	Mr. Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt. Ltd. & 3 Ors.	Ms. K Subbu Ranga Bharathi	
4	Comp App AT) (CH) (Ins) No. 204/2024 For Exemption IA No. 556/2024 For Stay IA No. 557/2024 Additional docs IA No. 558/2024 IA No. 559/2024	India Real Estate Investment Fund Vs Ratnakar Shetty & Ors	Mr. K Gowtham Kumar	
5	Comp App AT) (CH) (Ins) No. 159/2024 For Stay IA No. 426/2024	Excel Commosale Private Limited Vs Mr. Kurrapati Singarayya Chowdary & Anr WITH	Mr. D Narendar Naik	

6	Comp App AT) (CH) (Ins) No. 160/2024 For Exemption IA No. 427/2024 For Stay IA No. 428/2024	Gaurang Bhartia & Anr. Vs Mr. Kurapati Singarayya Chowdary Resolution Professional for M/s Circar Jute Mills Pvt. Ltd.	Mr. Ramaswamy	
7	Comp App (AT) (CH) No. 16/2024	Paul Joseph Vs Union of India rep through Serious Fraud Investigation Org. & Anr.	Mr. Ashok B Shenoy	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 250/2021 (CA (AT) (Ins) No. 912/2020)	Mrs. Shashikala Indermal Jain Vs Mr. Tadikonda Abhishek Emmanuel, Director of Dealberg Technologies Pvt. Ltd.	Kairav Anil Trivedi, PCS	Mr. Ankur Tripathi
9	TA (AT) No. 88/2022 (CA (AT) (Ins) No. 201/2020)	Mangalam Timber Products Limited Vs Shree Distributers Pvt. Ltd.	Mr. Soumya Dutta	Mr. B Dhanaraj
10	IA No. 59/2024 (Review Petition) in TA No. 79/2021 ((Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021) For Urgent Hearing IA No.191/2023 For Additional docs. IA No. 329/2023	Ashok Kriplani, Erst. RP of Dreamz Infra India Ltd. Vs Konduru Prasanth Raju, RP of Dreamz Infra India Ltd.& 17 Ors.	Mr. Ashok Kriplani Party-in-person	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	IA No.524/2024 Advance App in	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd. WITH	Mr. Bharadwaja Ramasubramaniam	

	Comp App (AT) (CH) (Ins) No. 101/2024 For Condone Delay IA No. 281/2024 For Exemption IA No. 282/2024 To implead IA No. 303/2024			
12	IA No.525/2024 Advance App in Comp App (AT) (CH) (Ins) No. 102/2024 For Condone Delay IA No. 283/2024 For Directions IA No. 284/2024 To implead IA No. 302/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd. WITH	Mr. Bharadwaja Ramasubramaniam	
13	IA No.526/2024 Advance App in Comp App (AT) (CH) (Ins) No. 104/2024 For Condone Delay IA No. 286/2024 For Exemption IA No. 285/2024 To implead IA No. 304/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd. WITH	Mr. Bharadwaja Ramasubramaniam	
14	IA No.527/2024 Advance App in Comp App (AT) (CH) (Ins) No. 105/2024 For Condone Delay IA No. 289/2024 Additional docs IA No. 288/2024 For Exemption IA No. 287/2024 To implead IA No. 305/2024	Mr. Ratnakar Shetty, RP, M/s. Lalith Gangadhar Constructions Pvt. Ltd.	Mr. Bharadwaja Ramasubramaniam	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay	Punjab National Bank Vs	Mr. Varun Srinivasan	

	IA No. 977/2023	Shri Shivadutt Bannanje, Liquidator of M/s Falcon Tyres Ltd. (In Liquidation)		
16	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No.884/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasenan	Mr. Thriyambak J Kannan- R2
17	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr.	Mr. Ramaswamy Meyyappan,	Mr. B Vijay
18	Comp App (AT) (CH) (Ins) No. 408/2023 For Stay IA No. 1247/2023	The Regional Provident Fund Commissioner-II Vs Excel Glass Ltd. & Anr.	Mr. R Vishnu	Mr. Hari Kumar G Nair
19	Comp App (AT) (CH) (Ins) No. 462/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	Mr. Pranava Charan
		WITH		
20	Comp App (AT) (CH) (Ins) No. 463/2023	Pankaj Kumar & Anr. Vs Praiseworth Infra Pvt. Ltd. (In Liquidation) rep through its Liquidator, Mr. C Ramasubramiam	Mr. K Bijai Sundar	Mr. Pranava Charan
21	Comp App (AT) (CH) No. 05/2024 For Stay IA No. 82/2024	Pillayar Investments & Finance Pvt. Ltd. & 2 Ors.	Mr. Naveen Kumar Murthi	
22	Comp App (AT) (CH) No. 14/2024 Additional docs IA No. 235/2024 Urgent Hearing IA No. 236/2024 For Condone Delay IA No. 237/2024	Annavajhala Ramanand Vs Smt. Lakshmi Sujatha Tummala & 5 Ors.	Mr. S Chidambaram, CS	
23	Comp App (AT) (CH) (Ins) No. 52/2024 For Condone Delay IA No. 152/2024 For Stay	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs	Mr. Abhishek Jenasenan	Mr. T RavichandranR1

	IA No. 153/2024 Additional docs IA No. 154/2024 To implead IA No. 261/2024	Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.		
24	Comp App (AT) (CH) (Ins) No. 68/2024 To dispense with IA No. 200/2024 For Stay IA No. 201/2024	SP Coal Resources Private Limited Vs Integrated Thermoplastics Limited	Mr. Jesus Moris Ravi	Mr. Varun Srinivasan
25	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Mr. Satheesh Babu VK Vs State Bank of India WITH	Mr. Shivshankar R Panicker	Mr. Pranava Charan
26	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Mr. Saleesh K Satheesh Vs State Bank of India	Mr. Shivshankar R Panicker	Mr. Pranava Charan
27	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	Mr. E.M Najeeb Ellias Mohammed Vs Union Bank of India & Anr.	Mr. Mayan H Jain	Mr. Varun Srinivasan For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28	Comp. App (AT) (CH) (Ins) No.40/2021 For Condone Delay IA.No.91/2021 For Stay IA No. 92/2021 To implead IA No. 591/2023	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 2 Ors	Mr. Pranava Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3
29	Comp App (AT) (CH) (Ins) No. 208/2021 For Stay IA No.416/2021 & 417/2021 Urgent Hearing IA No. 418/2021	Mr. A Sennimalai Vs Bank of India & Anr	Mr. TK Bhaskar	Mr. T Ravichandran- R1 M/s Viruksham Legal Ms. A Vidya
30	Comp App (AT) (CH) (Ins) No. 329/2021	George Vinci Thomas & 2 Ors Vs	Dr. KS Ravichandran, PCS Ms. Manjula Devi	M/s Ramalingam & Associates

	For Stay IA No. 680/2021	Mr. Sasitharan Ramaswamy		
31	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi
32	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Mr. Ashok Kriplani Party-in-person	Ms. Lakshmi Menon R1
33	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd. WITH	Mr. Rohan Rajasekaran	
34	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No. 167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y Suryanarayana	Mr. Rohan Rajasekaran- R1 Mr. DA Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. NP Vijay Kumar- R4 Ms. Mumaneni Vazra Laxmi-R7
35	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	Vaikundarajan Subramanian & Anr Vs Jagatheesan Muthurajan & 9 Ors WITH	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta- R7 M/s Kingsly Solomon J- R8 Ms. K. Subbu Ranga Bharathi-R9 Ms. S Elambharathi- R10
36	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2

	IA No. 786/2022			Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta- R7 M/s Kingsly Solomon J- R9 Ms. S Elambharathi- R11
		WITH		
37	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors WITH	Ms. Johnsy Greta	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 M/s Kingsly Solomon J- R8 Ms. K. Subbu Ranga Bharathi- R10 Ms. S Elambharathi- R11
38	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors WITH	Mr. J. Kingsly Solomon	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta- R7 Ms. K. Subbu Ranga Bharathi- R10 Ms. S Elambharathi- R11
39	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793/2022 For Interim Relief IA No. 795/2022	Sumana Balasamy Kamaraj Vs Jagatheesan Muthurajan & 10 Ors.	Ms. S. Elambharathi	Ms. Anisha Chandrakumar- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5 Ms. Johnsy Greta- R7 M/s Kingsly Solomon J- R9 Ms. K. Subbu Ranga Bharathi- R11
40	Comp App (AT) (CH) No. 106/2022	P.M. Johny Vs KJ Paul & 3 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijaykumar

				Dr. KS Ravichandran- R1-R3
41	Comp App (AT) (CH) (Ins) 337/2022 For Stay IA No. 758/2022 For Exemption IA No. 759/2022 For Condone Delay IA No. 990/2022 To adv. Hg. IA No. 907/2022	M.K.Resely & 7 Ors Vs Union Bank of India Erattupetta Branch & 2 Ors	Mr. S. Easwaran Mr. Jerin Asher Sojan	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana- R3
42	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022	Mr. K. Subramanian Vs Mr. K. Parameswaran Nair, Erst. RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd. & 5 Ors.	Mr. Mayan H Jain	Mr. Vinod PV, Ms. Reetha D - R1
43	Comp App (AT) (CH) No. 04/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
44	Comp App (AT) (CH) No. 05/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fabin Francis WITH	Mr. Philip Mathew	
45	Comp App (AT) (CH) No. 06/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony WITH	Mr. Philip Mathew	
46	Comp App (AT) (CH) No. 07/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
47	Comp App (AT) (CH) No. 12/2023	M/s. Bhagyodayam Company represented by	Mr. Philip Mathew	Mr. B Ashok Shenoy

		its Administrator Mr. Jinan K.R. Vs Shri. Brightes Stephen WITH		
48	Comp App (AT) (CH) No. 13/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
49	Comp App (AT) (CH) No. 14/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph WITH	Mr. Philip Mathew M	Mr. B Ashok Shenoy
50	Comp App (AT) (CH) No. 15/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Mary Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
51	Comp App (AT) (CH) No. 16/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs K.C Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
52	Comp App (AT) (CH) No. 17/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Paul P. George WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
53	Comp App (AT) (CH) No. 18/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nelson Thoris WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
54	Comp App (AT) (CH) No. 19/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Priya Rameshan	Mr. Philip Mathew	Mr. B Ashok Shenoy

		WITH		
55	Comp App (AT) (CH) No. 20/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nixon T. S.	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
56	Comp App (AT) (CH) No. 21/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Oswin Antony	Mr. Philip Mathew	
		WITH		
57	Comp App (AT) (CH) No. 22/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Reghunath P.V.	Mr. Philip Mathew	
		WITH		
58	Comp App (AT) (CH) No. 23/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Soy Manuel Mendez	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
59	Comp App (AT) (CH) No. 24/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Vijesh V. C.	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
60	Comp App (AT) (CH) No. 25/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. William James	Mr. Philip Mathew	Mr. B Ashok Shenoy
		WITH		
61	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra & Anr.	Mr. TVL Narasimha Rao	Mr. T Ravichandran- R1

62	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No.358/2022 For Exemption IA No.359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt. Ltd. & 2 Ors.	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan- R2 Mr. P Soma Shekar Reddy- R3
63	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	E.M.Najeeb Ellias Mohammed Personal Guarantor of Green Gateway leisure Ltd. Vs Union Bank of India & Anr.	Dr. KS Ravichandran, PCS	Mr. Varun Srinivasan- R1
64	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
65	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of M/s Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	Mr. V Venkata Sivakumar	Mr. Surya Teja SS Nalla
66	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Mr. Satheesh Babu V K Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
67	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Mr. Saleesh K Satheesh Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D
68	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Mr. Rajesh KS Vs Dileep KP, RP WITH	Mr. Pawan Jhabakh	Ms. Reetha D

69	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D
70	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	Mr. Santosh Ukkur	Mr. T Sundar Rajan R2 M/s K Surendar and Chenthoori Pugazhendhi- R3
71	Comp App (AT) (CH) (Ins) No. 55/2024	Villmar Agro Polymers Pvt. Ltd. Vs SPC FAB Pvt. Ltd. & Anr.	Mr. AG Sathyanarayana	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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